

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1693
TO BE ANSWERED ON AUGUST 01, 2024**

STATUS OF PM - EBUS SEWA SCHEME IN VISHKHAPATNAM

NO. 1693. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the details of the electric buses sanctioned for Visakhapatnam under the PM-eBus Sewa Scheme, including their capacity and specific routes designated for operation;**
- b) the details of funds allocated and disbursed for the PM - eBus Sewa Scheme in Visakhapatnam;**
- c) the current status of operationalization of the sanctioned electric buses in Visakhapatnam along with the details of fund utilization for procurement, infrastructure development and operational expenses;**
- d) the details of the challenges or delays encountered in deploying the sanctioned electric buses in Visakhapatnam along with the reasons for these delays; and**
- e) the details of the plans for additional buses or expansion of routes under the PM - eBus Sewa scheme in Visakhapatnam, including future projections and strategies aimed at enhancing public transport services?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Vishakhapatnam is eligible for central assistance for deployment of 100 e-buses under the PM e-Bus Sewa Scheme. Under the scheme, eligible cities are required to submit formal proposal for demand of buses. No formal proposal has been submitted by State Government of Andhra Pradesh for participation under the Bus Scheme so far.**
